

**Supply Of 'Ganga Jal' To Delhi**

1855. SHRI G.Y. KRISHNAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that there was a scheme to be introduced for supplying Ganga Jal' to the residents of Delhi ; and

(b) if so, when it is likely to come in to operation ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Yes, Sir, there is a scheme.

(b) As reported by the Delhi Water Supply & Sewage Disposal Undertaking, the first phase of the Scheme is likely to be commissioned by the end of 1983.

**Nuclear Energy for Increasing Rice Production**

1856. SHRI LAKSHMAN MALLICK: Will the Minister of AGRICULTURE be pleased to state :

(a) Whether any experiments have been made by the Indian Agricultural Research Institute in producing superior variety of rice combining nuclear and conventional breeding methods with yield potential of more tonnes per hectare ;

(b) if so, the details in this regard ; and

(c) the areas in the country considered suitable for cultivation of this variety of rice ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Yes, Sir. In the Nuclear Research Laboratory, Indian Agricultural Research Institute, a number of strains of rice have been developed through the combined use of nuclear and conventional breeding methods.

(b) The mutants isolated by IARI, possess new maturity and adaptation characteristics, better responsiveness to fertiliser application, better protein quantity and quality and disease resistance. These lines have been used in breeding programmes.

(c) At present, the rice strains are under trial at various locations in the country. The areas in the country where

they are considered suitable for cultivation cannot therefore be indicated at this stage.

**Discouraging the Construction of High Rise Buildings Due to High Energy-Use**

1857. SHRI K. MALLANNA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any opinion has been expressed by experts that construction of high-rise buildings should be discouraged as they are major users of electricity for air-conditioning and cooling equipment besides operation of lifts;

(b) if so, whether Government propose that urban buildings designed for possible air-conditioning, must be subjected to clearance from the point of view of energy saving technology incorporated ; and

(c) whether Government would also like to educate designers and manufacturers of construction products to make them conscious of need for creating energy saving devices ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) (a) to (c) : An Expert Group has been set up by the Government to consider ways and means for curbing growing energy demands of commercial offices and hotels. This Group is to submit its report by the end of December, 1983. Since the deliberations of the Group are not yet over it is not possible for the Government to comment upon the views expressed by its members, during the meetings held from time to time or to initiate any action in this regard.

**Assistance to Small and Marginal Farmers to Increase Agricultural Production**

1858. SHRI ARUN KUMAR NEHRU : Will the Minister of AGRICULTURE be pleased to state :

(a) the States which have agreed to implement the Centrally sponsored programme to small and marginal farmers for increasing agricultural production ; and

(b) the amount which has been released in favour of such States and details of the progress made ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : (a) All States and Union Territories except Rajasthan have agreed to implement the Centrally Sponsored Scheme of assistance to small and marginal farmers for increasing agricultural production. Acceptance from Rajasthan is awaited. Dadra & Nagar Haveli do not however, need any funds under this scheme.

(b) Two instalments of funds amounting Rs. 67.2198 crore for the first and second quarters ending June and September, 83 have been released as central share to the concerned States and Union Territories. Many States Governments have reported that State level coordination committee have been constituted and they have worked out district-wise and block-wise targets and funds for each component of the scheme and communicated to the concerned implementing agencies. For Minor Irrigation work the beneficiaries are being identified by the States for construction of dug-wells and installation of pump sets/tubewells. Some States have identified beneficiaries and have started forwarding applications of the beneficiaries to financial institutions for credit and availing the subsidy available under the scheme. Certain components like minikit distribution and plantation of fuel and fruit trees have been implemented by a number of States.

### विदर्भ के संतरा बागानों में बीमारी फैलना

1859. श्री हेमवती नन्दन बहुगुणा : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि

(क) क्या किसी रहस्यमयी बीमारी के कारण विदर्भ क्षेत्र में संतरे के बाग घीरे घीरे नष्ट हो रहे हैं ;

(ख) यदि हां, तो क्या पूना के संतरा अनुसंधान केन्द्र ने इस बीमारी का पता लगाया है ;

(ग) किसानों को इस सम्बन्ध में अब तक कितनी सहायता दी गई है ; और

(घ) यदि उन्हें कोई सहायता नहीं दी गई है, तो उसके क्या कारण हैं ?

कृषि मन्त्री (शिव वीरेन्द्र सिंह) : (क) यह बताया गया है कि विदर्भ क्षेत्र में संतरे के

बाग "कोल्शी" नामक रोग से प्रभावित हुए हैं जो मुख्यतया सफेद/काली मक्खियों के प्रकोप से होता है। इसमें कुछ भी रहस्य नहीं है क्योंकि यह एक सुअभिज्ञात रोग है।

(ख) पूना में कोई संतरा अनुसंधान केन्द्र नहीं है।

(ग) स्थानिकमारी क्षेत्रों में खरपतवार नियन्त्रण सहित कृषि की दृष्टि से महत्वपूर्ण कोट एवं रोगों पर नियन्त्रण पाने तथा उसके उन्मूलन के लिए केन्द्र द्वारा प्रायोजित योजना के तहत महाराष्ट्र सरकार को इसी प्रयोजन के लिए राज सहायता के केन्द्रीय भ्रंश के रूप में 25.20 लाख रुपये की राशि के लिए प्रशासनिक स्वीकृति जारी की गई है। वर्ष के प्रथम तीन तिमाहियों के लिए धनराशि निर्मुक्त कर दी गई है।

(घ) प्रश्न ही नहीं होता।

### Survey of Encroachment in Forest and Revenue Land in Andaman and Nicobar Islands

1860. SHRI BABU RAO PARANJPE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a comprehensive survey of encroachment in forest and revenue lands in Andamans and Nicobar Islands is being done ; and

(b) if so, the findings as yet and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes Sir, a comprehensive survey has recently been done.

(b) The findings of the comprehensive survey of revenue and forest lands are as follows :

- (1) Revenue land-2384 ha. with 3877 persons as encroachers.
- (2) Forest land-2847 ha. with 1795 persons as encroachers.

The findings of the survey are under examination of the Andaman & Nicobar Islands Administration.